

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO. 1784
TO BE ANSWERED ON 27/07/2018

EMPOWERMENT OF RURAL WOMEN

1784 : Shri Malyadri Sriram

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Government proposes to introduce any scheme to promote community participation through involvement of Student Volunteers for empowerment of rural women;
- (b) if so, the details thereof and steps being taken by the Government in this regard so far; and
- (c) the funds allocation under the scheme during each of last three years and the current year, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) to (c): Yes Madam. Government of India has approved a new scheme namely Mahila Shakti Kendra (MSK) in November 2017 for implementation during FY 2017-18 upto 2019-20 to empower rural women through community participation and awareness generation about government schemes and programmes. The scheme is envisaged to work at various levels and at the national level (domain based knowledge support) and state level (State Resource Centre for Women) technical support to the respective governments on issues related to women is provided. Community engagement through College Student Volunteers is envisioned in 115 aspirational districts as part of the Block Level initiatives. Student volunteers are to play an instrumental role in awareness generation regarding various important government schemes/ programmes as well as social issues. District Level Centre for Women (DLCW) has also been envisaged for 640 districts to be covered in phased manner. These centres to serve as a link between village, block and state level in facilitating women centric schemes and also give foothold for Beti Bachao Beti Padhao (BBBP) scheme at the district level. The Scheme is being implemented with a funding ratio of 60:40 between centre and state government except NE & Special Category States where the ratio is 90:10. The funds allocated under the scheme during FY 2017-18 & 2018-19 is at **Annexure**.

Annexure

Annexure referred to in reply to part (b) to (f) of Lok Sabha Unstarred Question No.1784 for 26.07.2018

| Funds released under Mahila Shakti Kendra (subsuming NMEW Scheme) | | | |
|---|----------------------|----------------|---|
| Amt in Rs. Lakh | | | |
| S. No. | Name of State/UT | FY 2017-18 | FY 2018-19 (up to 15 th July 2018) |
| 1. | Andaman & Nicobar | 10.90 | Nil |
| 2. | Andhra Pradesh | 7.39 | 267.63 |
| 3. | Arunachal Pradesh | Nil | 151.35 |
| 4. | Assam | 980.00 | Nil |
| 5. | Bihar | 1022.20 | 258.30 |
| 6. | Chandigarh | 10.90 | Nil |
| 7. | Chhattisgarh | 863.19 | Nil |
| 8. | Dadra & Nagar Haveli | 10.90 | Nil |
| 9. | Daman & Diu | 10.90 | 61.50 |
| 10. | Delhi (UT) | Nil | Nil |
| 11. | Goa | Nil | Nil |
| 12. | Gujarat | 49.10 | 206.62 |
| 13. | Haryana | Nil | Nil |
| 14. | Himachal Pradesh | Nil | 124.18 |
| 15. | Jammu and Kashmir | 22.50 | 125.58 |
| 16. | Jharkhand | 1776.36 | Nil |
| 17. | Karnataka | 10.80 | 150.78 |
| 18. | Kerala | Nil | 74.25 |
| 19. | Lakshadweep | 10.90 | Nil |
| 20. | Madhya Pradesh | Nil | 475.95 |
| 21. | Maharashtra | Nil | 144.63 |
| 22. | Manipur | 137.34 | 33.21 |
| 23. | Meghalaya | 61.31 | 127.29 |
| 24. | Mizoram | 117.82 | 138.36 |
| 25. | Nagaland | 95.13 | 166.04 |
| 26. | Odisha | Nil | 737.95 |
| 27. | Puducherry | 54.06 | Nil |
| 28. | Punjab | Nil | 87.50 |
| 29. | Rajasthan | 74.90 | 278.23 |
| 30. | Sikkim | Nil | 99.85 |
| 31. | Tamil Nadu | 36.18 | 210.31 |
| 32. | Telangana | 13.20 | 280.42 |
| 33. | Tripura | 19.90 | 125.50 |
| 34. | Uttar Pradesh | Nil | 362.12 |
| 35. | Uttarakhand | 18.89 | 220.32 |
| 36. | West Bengal | 24.37 | 453.62 |
| Grant Total | | 5439.14 | 5216.86 |

